

15. *Taeniophyllum andamanicum*
16. *Zeuxine pulchra*
17. *Calanthe aurantiacum*
18. *Calanthe anthropophora*
19. *Dendrobium aurantiacum*
20. *Eulophia nicobarica*
21. *Dendrobium tenuicaule*

STATEMENT-II

The State Governments have set up a number of national parks and sanctuaries which preserve both the fauna and the flora including orchids, and some of these protected areas give particular attention to the endangered species of orchids.

International Trade in Orchids is one major threat to their survival. The Government of India is a signatory to the Convention on International Trade in Endangered Species of Wild Fauna and Flora (CITES) to effectively deal with illegal trade. A few Orchid Species which are much sought in international trade and are consequently endangered, are included in Appendix-I of CITES, to ensure a total ban in their export and the protection of their natural populations.

After the amendment in 1991 of the Wildlife (Protection) Act of 1972, some other orchid species have been brought within the purview of the Act to check wanton collection of natural populations and to regulate their trade.

The Botanical Survey of India has introduced several hundred orchid species into its National Orchidaria to ensure ex-situ conservation of these species. About 400 species are being reared in these Orchidaria/experimental gardens through successful multiplication techniques, Tissue culture techniques are now employed for mass propagation.

The State Forest Departments of Arunachal Pradesh and West Bengal have respectively established orchidaria at Tipi near Bhalukpong and Tagda near Kalimpong for research and propagation. The Tropical Botanical Garden and Research Institute near Thiruvanthapuram, of the Government of Kerala is actively engaged in research and in the propagation of orchids.

[*Translation*]

Indian Forest Service Officers

5368. SHRI MANKURAM SODHI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the number of sanctioned posts of Indian Forests Service Officers in various State Forest Departments, particularly in Madhya Pradesh;

(b) the number of posts out of them reserved for Scheduled Castes and Scheduled Tribes; and

(c) the number of reserved posts lying vacant and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINIS-

TRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMAR-MANGALAM): (a) the total authorised strength, shown State-wise, in the various cadres participating in the Indian Forest Service, is shown in the statement enclosed. The total authorised strength in the Madhya Pradesh cadre of the Indian Forest Service is currently 396.

reservation for Scheduled Castes and the Scheduled Tribes, reservation is provided for in vacancies that arise from time to time, and not in the posts themselves. In recruitment to the Indian Forest Service, reservation for candidates belonging to the Scheduled Castes and the Scheduled Tribes is provided for only in direct recruitment. There is no backlog of reservation for these categories, in direct recruitment to the Indian Forest Service

(b) and (c). In terms of the orders on

STATEMENT

<i>Sl. No.</i>	<i>Name of the Cadre</i>	<i>No. of Duty Posts</i>	<i>Total Authorised Strength</i>
1.	Andhra Pradesh	80	140
2.	Assam-Meghalaya A.	50	111
	M	13	
3	Bihar	98	172
4.	Gujarat	63	111
5.	Haryana	41	71
6.	Himachal Pradesh	64	112
7.	Jammu & Kashmir	60	105
8.	Karnataka	91	159
9.	Kerala	49	86
10	Madhya Pradesh	226	396
11.	Maharashtra	103	181
12.	Manipur M.	23	80
	Tripura T.	23	
13.	Nagaland	16	28
14.	Orissa	71	124

<i>Sl. No.</i>	<i>Name of the Cadre</i>	<i>No. of Duty Posts</i>	<i>Total Authorised Strength</i>
15.	Punjab	24	42
16.	Rajasthan	60	105
17.	Sikkim	21	36
18.	Tamil Nadu	81	141
19.	Uttar Pradesh	165	289
20.	Union Territories:		
-	A & N Islands	18	106
-	Arunachal	27	
-	Goa Daman Diu	06	
-	Dadra Nagar Haveli	02	
-	Mizoram	09	
21.	West Bengal	59	104
			2699

[English]

Campaign for Contraceptive Pill

5369. SHRI GEORGE FERNANDES:
Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government are planning a massive publicity and marketing campaign for the indigenous oral contraceptive pill; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE

MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA). (a) and (b). Presently only a small quantity of idigenously developed Oral Contraceptive Pill viz. Centchroman, is produced on laboratory scale by Central Drug Research Institute, Lucknow. Consequently, marketing and advertising of the product brand-named 'SAHELI' is on a limited scale as it is, at present, marketed only in Delhi area. M/s. Hindustan Latex Ltd., who have been given the responsibility of tableting and marketing, are undertaking scaling-up operation for commercial production of the bulk drug. With the larger availability of the bulk drug and consequently the pill, the